

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 111 OF 2019 &
IA NOS. 935, 1274, 1573 & 1626 OF 2019**

Dated : 30th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Lupin Limited

.... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Anshuman Sharma
Mr. Vishesh Dhundia

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit Pargal
Mr. Shivankur Shukla for R-1

Mr. Ashish Singh
Mr. Anup Jain
Ms. S. Rama for R-2

Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-3

ORDER

List the matter for further hearing on **14.10.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj